

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1503(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURASAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.4.2018

NAME OF THE PARTIES: Anchor Leasing Pvt Ltd

Vs.

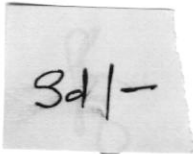
Aakar Infracorp Pvt Ltd

Insolvency and Bankruptcy Code, 2016

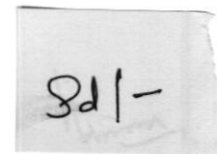
ORDER

9. CP (IB)-1503(MB)/2017

On the parties having reported that settlement talks are in advance stage, at their request, list this matter for reporting settlement on 26.4.2018.



RAVIKUMAR DURASAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)